GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 393

TO BE ANSWERED ON THE 23RD JULY, 2025/ SRAVANA 1, 1947 (SAKA)

IMPLEMENTATION OF VIBRANT VILLAGES PROGRAMME-II IN WEST BENGAL

393 SHRI SAMIK BHATTACHARYA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of villages in West Bengal that have been included under the Vibrant Villages Programme-II (VVP-II), along with district-wise breakdown;
- (b) the current status of implementation of VVP-II in these identified villages, including timelines for the initiation and completion of development projects;
- (c) the specific types of infrastructure and development projects planned under VVP-II for the selected villages in West Bengal;
- (d) the total funds allocated and disbursed for VVP-II projects in West Bengal to date; and
- (e) the mechanisms in place to monitor and evaluate the progress and impact of VVP-II in the identified villages of West Bengal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): Central Government has approved the Vibrant Villages

Programme - II (VVP-II), as a Central Sector Scheme, with a total outlay of

Rs.6,839 crore for the Financial Year 2025-26 to 2028-29 for

comprehensive development of select strategic villages located in blocks

abutting international land borders (ILBs), other than the Northern border already covered under VVP-I, in the States/UTs of Arunachal Pradesh, Assam, Bihar, Gujarat, J&K (UT), Ladakh (UT), Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.

The objective of the programme is to create better living conditions and adequate livelihood opportunities to ensure prosperous and safe borders, control trans-border crime and assimilate the border population with the nation.

The interventions would be border-specific, state and village specific, based on Village Action Plans (VAPs) prepared in a collaborative approach by the concerned State Governments/UT Administrations, including State Government of West Bengal.

The monitoring and evaluation framework is aligned to the objectives of the programme involving planning, regular reviews and use of digital platforms.
